

**Elections in Punjab, Jammu and
Kashmir and Assam**

*48. SHRI A.K. ROY:
PROF. P.J. KURIEN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are examining the prospect of fixing the date for holding elections in Punjab as promised by the Government;

(b) if so, the details thereof;

(c) whether the Government are also considering fixing the date for holding elections in Jammu and Kashmir and Assam;

(d) whether an attempt has been made to consult all parties to arrive at some consensus; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (e). So far as the question of holding of elections in Punjab, Jammu & Kashmir and Assam is concerned, the Government is seized of the matter and a decision regarding holding of elections in these States will be taken at the appropriate time keeping in view the law and order situation and the security environment in each State.

Bofors Contract

*49. SHRI RUPCHAND PAL:
DR. LAXMINARAYAN
PANDEY:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received all the papers relating to the Bofors Contract handed over by the Swiss authorities and have since examined them;

(b) whether these papers have thrown any new light on the matter; and

(c) if so, the details thereof and the follow-up action taken/proposed to be taken by the Government in the light thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) and (b). The documents relating to one of the six Swiss accounts frozen at the request of the CBI, handed over by the Swiss authorities, have been received by the CBI. The CBI is taking necessary follow up action on these documents.

(c) Further details in the matter cannot be disclosed at this stage as the investigations are in progress and the matter is *sub-judice* in India and abroad.

**Communal Violence in various parts of
the Country**

*50. SHRI G.M. BANATWALLA:
SHRI YUVRAJ:

Will the PRIME MINISTER be pleased to state:

(a) the number of incidents of communal violence in various parts of the country since September, 1990, State-wise/Union Territory-wise;

(b) the places where these incidents occurred and the causes thereof;

(c) the loss of life and property including the number of persons injured and rendered houseless in such incidents, State-wise Union/Territory-wise;